

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NIO. 01(ND)17
C. A. NO.

CORAM:


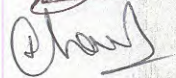

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SH. R.VARADHARAJAN
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE COMPANY: M/s. Mr. Devendra Maliki and &Anr. V/s. M/s. K.L Malik and Sons Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 241

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
01	MAYANK BUKHANI	Adv	R 5 to R 7	
02	NAVEEN CHANLA	Advocate	Applicant 1 & 2	
3.	P. NAGESH	} ADV.	RESPONDENT 1 to 3	
4.	DHRUV GUPTA			
5.	SANSKAR AGARWAL			

ORDER

Both the parties are present.

The interim Orders passed on 13.1.2017 are further extended till next date of hearing.

Call on 24.3.2017.

-sq-

(S.K. Mohapatra)
Member (Tech.)

-sq- (W)

(R. Varadharajan)
Member (Judicial)